

efficiencies so that substantial increase in revenue or cost saving can be achieved. The Revival Plan, *inter alia*, comprises several major elements including:—

- (i) Higher levels of operational efficiency by strengthening management and implementing best practice business processes
- (ii) Robust organizational and governance reforms to be implemented by an eminent Board
- (iii) Differentiated business strategies for each Air India's core businesses
- (iv) World-class HR practices to ensure a talented and motivated workforce and
- (v) Sale of non-core real estate assets and strategic disinvestment of subsidiaries such as Air India Air Transport Services Ltd. (AIATSL).

It is stated in this regard that Air India has received an equity infusion of ₹ 30520.21 crore till date from FY 2011-12 which includes financial support as per TAP/FRP and cash support as decided in the meeting dated 07.09.2018 chaired by the Hon' ble Finance Minister.

---

## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

### Concession given to FIA

454. DR. R. LAKSHMANAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has acceded to the request of Federation of Indian Airlines (FIA), which sought the help of Government for allowing an additional one month unsecured credit of Aviation Turbine Fuel (ATF) and airport charges;
- (b) if so, on what grounds/basis Government has taken this decision; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) to (c) No Sir. However, the Government constantly responds to the needs and challenges faced by the airline industry from time-to-time and has taken several measures, including reduction of Central Excise Duty applicable on Aviation Turbine Fuel (ATF) from 14% to 11% w.e.f. 11th October 2018 and rationalization of GST provisions, with a view to revive the airline industry and ensure the sustainability and health of the industry.